

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 77 (ND)/2015

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018

NAME OF THE COMPANY: Mr. Farooq Ahmad Shala Vs. M/s Peacock
Tours Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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	For the Petitioner:	Mr. Arun Saxena and Ms. Nalini, Advocates		
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	For the Respondent:	Mr. Shailesh Suman, Advocate		
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ORDER

To come up on 10th April, 2018 for final arguments.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)